

পঞ্জীভুক্ত নম্বৰ - ৭৬৮/৯৭

Registered No.-768/97

XVI



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

নং 338 দিশপুৰ, বৃহস্পতিবাৰ, 1 আগষ্ট, 2013, 10 শাওণ, 1935 (শক)
No.338 Dispur, Thursday, 1st August, 2013, 10th Sravana, 1935 (S.E.)

GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR
LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

NOTIFICATION

The 1st August, 2013

No. LGL 33/2012/113.- The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT NO. XVI OF 2013

(Received the assent of the Governor on 29th July, 2013)

THE ASSAM APPROPRIATION (NO.III) ACT, 2013

AN ACT

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Assam for the services of the financial year, 2013-2014.

Be it enacted by the Assam Legislative Assembly in the Sixty-fourth Year of the Republic of India as follows:-

Short title	1. This Act may be called the Assam Appropriation (No.III) Act, 2013.
Withdrawal of Rs.2140,25,34,000 from and out of the Consolidated Fund of the State of Assam for the financial year, 2013-2014	2. From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of Two thousand One hundred Forty crore Twenty-Five lakh Thirty-Four thousand rupees towards defraying the several charges which will come in course of payment during the financial year 2013-2014 in respect of the services specified in column (2) of the Schedule.
Appropriation	3. The sums authorised to be withdrawn from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year ending on the Thirty-first day of March, 2014.

THE SCHEDULE (See Sections 2 and 3)

[1] Grant No./ Appropriation	[2] Services and purposes	[3] Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
2	Council of Ministers Revenue	50,00,000	...	50,00,000
3	Administration of Justice Revenue	12,53,87,000	...	12,53,87,000
9	Transport Services Revenue	2,00,00,000	...	2,00,00,000
11	Secretariat & Attached Offices Revenue	55,06,16,000	...	55,06,16,000
12	District Administration Revenue	2,00,00,000	...	2,00,00,000
14	Police Revenue	28,41,60,000	...	28,41,60,000
16	Stationery and Printing Revenue	6,35,00,000	...	6,35,00,000
17	Administrative and Functional Buildings Capital	80,10,50,000	...	80,10,50,000

[1] Grant No./ Appropriation	[2] Services and purposes	[3]			
		Sums not exceeding			
		Voted by the Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
19	Vigilance Commission & Others	Revenue	45,88,000	...	45,88,000
21	Guest Houses, Govt. Hostels etc.	Revenue	1,00,00,000	...	1,00,00,000
22	Administrative Training	Revenue	1,50,000	...	1,50,000
26	Education (Higher)	Revenue	29,34,00,000	...	29,34,00,000
27	Art and Culture	Revenue	23,39,00,000	...	23,39,00,000
28	State Archives	Revenue	1,000	...	1,000
29	Medical & Public Health	Revenue	79,85,44,000	...	79,85,44,000
		Capital	76,89,00,000	...	76,89,00,000
30	Water Supply and Sanitation	Revenue	10,00,00,000	...	10,00,00,000
		Capital	18,80,00,000	...	18,80,00,000
31	Urban Development (T & CP)	Revenue	30,42,00,000	...	30,42,00,000
32	Housing Schemes	Revenue	41,40,000	...	41,40,000
		Capital	27,60,000	...	27,60,000
33	Residential Buildings	Capital	5,00,00,000	...	5,00,00,000
34	Urban Development (MAD)	Capital	50,00,000	...	50,00,000
35	Information and Publicity	Revenue	5,87,00,000	...	5,87,00,000
36	Labour & Employment	Revenue	10,70,00,000	...	10,70,00,000
37	Food Storage, Warehousing and Civil Supplies	Revenue	2,72,45,000	...	2,72,45,000
38	Welfare of SC/ ST & Other Backward Classes etc.	Revenue	109,96,00,000	...	109,96,00,000
39	Social Security & Welfare & Nutrition	Revenue	16,11,38,000	...	16,11,38,000
42	Social Services	Revenue	58,00,00,000	...	58,00,00,000
43	Co-operation	Revenue	50,62,90,000	...	50,62,90,000
		Capital	5,00,00,000	...	5,00,00,000
44	North Eastern Council Schemes	Capital	28,43,00,000	...	28,43,00,000
48	Agriculture	Revenue	124,11,36,000	...	124,11,36,000
49	Irrigation	Revenue	29,75,000	...	29,75,000
		Capital	35,69,48,000	...	35,69,48,000
51	Soil and Water Conservation	Revenue	21,76,00,000	...	21,76,00,000
52	Animal Husbandry	Revenue	42,00,000	...	42,00,000
53	Dairy Development	Revenue	42,00,000	...	42,00,000
54	Fisheries	Revenue	27,28,76,000	...	27,28,76,000
55	Forestry and Wild Life	Revenue	105,27,33,000	...	105,27,33,000
56	Rural Development (Panchayat)	Revenue	68,81,00,000	...	68,81,00,000
58	Industries	Revenue	51,00,000	...	51,00,000
		Capital	27,12,00,000	...	27,12,00,000
59	Handloom, Textile & Sericulture	Revenue	42,54,58,000	...	42,54,58,000
60	Cottage Industries	Revenue	13,75,00,000	...	13,75,00,000

[1] Grant No./ Appro- priation	[2] Services and purposes		[3]		
			Sums not exceeding		
			Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.	
61	Mines & Minerals	Capital	12,79,06,000	...	12,79,06,000
63	Water Resources	Capital	30,90,00,000	...	30,90,00,000
64	Roads and Bridges	Revenue	1,30,00,000	...	1,30,00,000
		Capital	289,91,34,000	...	289,91,34,000
65	Tourism	Capital	6,36,47,000	...	6,36,47,000
67	Horticulture	Revenue	2,80,00,000	...	2,80,00,000
71	Education (Elementary, Secondary etc.)	Revenue	209,59,59,000	...	209,59,59,000
73	Urban Development (GDD)	Revenue	104,66,33,000	...	104,66,33,000
		Capital	23,00,00,000	...	23,00,00,000
74	Sports and Youth Welfare	Revenue	16,77,00,000	...	16,77,00,000
75	Information & Technology	Capital	13,47,00,000	...	13,47,00,000
78	Department of WPT & BC (BTC)	Revenue	109,16,60,000	...	109,16,60,000
		Capital	100,76,00,000	...	100,76,00,000
	Total	Revenue	1385,23,89,000	...	1385,23,89,000
		Capital	755,01,45,000	...	755,01,45,000
	Grand Total		2140,25,34,000	...	2140,25,34,000

MOHD. ABDUL HAQUE,
Commissioner & Secretary to the Govt. of Assam,
Legislative Department, Dispur.